

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED
APRIL 08, 2010 TO THE EQUITY SHAREHOLDERS OF**

HOWARD HOTELS LIMITED

Registered Office: 805, New Delhi House, 27, Barakhamba Road, New Delhi - 110 001
Tel No.: +91 11 4351 5852; **Fax No.:** +91 11 4351 5853; **E Mail:** hpp@sarovarhotels.com

Corporate Office: Howard Park Plaza, Fatehabad Road, Agra - 282 001, Uttar Pradesh,
Tel No.: +91 562 404 8600, **Fax No.:** +91 562 404 8666; **E Mail:** hpp@sarovarhotels.com

This Corrigendum ("Corrigendum") to the Public Announcement dated April 08, 2010 ("PA") is being issued by SPA Merchant Bankers Limited ("Manager to the Offer"), on behalf of Mr. Nirankar Nath Mittal, Mr. Nirvikar Nath Mittal and Mrs. Brij Lata Mittal, residents of House No. 4/63C, 4/63B, 4/63 respectively, all situated at Lajpat Kunj, Khandari, Agra-282002, Uttar Pradesh (U.P.), Mittal Fragrances Private Limited ("MFPL") having its registered office at 20, Maurya Complex, B-28, Subhash Chowk, Laxmi Nagar, Delhi-110092 and Rishi Real Estates India Private Limited ("RREIPL") having its registered office at 33/75, Lata Kunj, Ajmer Road, Agra-282007, U.P. (hereinafter referred to as "Acquirers") and Mr. Shri Kant Mittal, Mr. Saurabh Kant Mittal, Mrs. Neena Mittal and Mrs. Sarita Mittal (hereinafter referred to as "Person Acting in Concert / PACs") to the equity shareholders / Beneficial Owners of Howard Hotels Limited (hereinafter referred to as "Target Company" / "HHL" / "Company") pursuant to and in compliance with Regulations 10 & 11 and other applicable Regulations of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), in continuation of, and in conjunction with, the PA issued to the shareholders of the Target Company. Capitalised terms used in this Corrigendum, unless otherwise defined, shall have the same meaning as assigned to them in the PA.

The shareholders of the Target Company may note the following:

Time schedule for major activities for the Open Offer under Para 66 shall read as under:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Public Announcement date	April 08, 2010	Thursday	April 08, 2010	Thursday
Specified Date (for the purpose of determining names of shareholders to whom letter of offer would be sent)	April 15, 2010	Thursday	April 15, 2010	Thursday
Last date for a competitive bid	April 27, 2010	Tuesday	April 27, 2010	Tuesday
Date by which the Letter of Offer to be dispatched to the shareholders	May 19, 2010	Wednesday	August 20, 2010	Friday
Date of opening of the Offer	May 26, 2010	Wednesday	August 24, 2010	Tuesday
Last date for revising the offer price	June 03, 2010	Thursday	September 01, 2010	Wednesday
Last date for withdrawal of acceptance	June 09, 2010	Wednesday	September 07, 2010	Tuesday
Date of closing the Offer	June 14, 2010	Monday	September 13, 2010	Monday
Last date by which acceptance / rejection would be intimated and corresponding payment for the acquired shares and / or the share certificate(s) / demat delivery instruction for the rejected Shares will be dispatched / issued.	June 29, 2010	Tuesday	September 27, 2010	Monday

Specified date is only for the purpose of determining the names of the Shareholders as on such date to whom the Letter of Offer would be sent.

All other terms and conditions of the offer remain unchanged. The Acquirers and PACs accept full responsibility for the information contained in this corrigendum announcement and also accept responsibility for the obligations of the Acquirers and PACs laid down under the Regulations.

This corrigendum to the Public Announcement will also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of the Acquirers viz Mr. Nirankar Nath Mittal, Mr. Nirvikar Nath Mittal, Mrs. Brij Lata Mittal, Mittal Fragrances Private Limited and Rishi Real Estates India Private Limited and PACs by:
Manager to the Offer:



SPA Merchant Bankers Limited

25, C - Block, Community Centre, Janak Puri, New Delhi - 110 058

Tel: +91 11 2551 7371, 4567 5500, Fax: +91 11 2553 2644, E-mail: hhopenoffer@spagroupindia.com

Contact Person: Nitin Somani / Yogesh Malpani

SEBI Reg. No.: INM000010825

Place: New Delhi

Date : August 19, 2010